

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5910
ANSWERED ON:08.09.2011
SUBARNAREKHA BARRAGE PROJECT
Panda Shri Prabodh;Tarai Shri Bibhu Prasad

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Subarnarekha Barrage Project is long pending for completion causing great difficulties to farmers in Paschim Medinipur district of West Bengal and some districts of Orissa;
- (b) if so, the details thereof;
- (c) whether the Union Government is actively considering to take measures for its completion;
- (d) if so, the details thereof; and
- (e) the time by when the project is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) A tripartite agreement was concluded between the Governments of undivided Bihar, Orissa and West Bengal in August, 1978 regarding Subarnarekha river. Consequent to this agreement, each of the three Co-basin states (Orissa, West Bengal and now Jharkhand) have drawn up their own programme to harness the water resources of the Subarnarekha river basin.

The Subarnarekha barrage project of West Bengal was started in VII Plan and is ongoing. The Subarnarekha multipurpose project of Orissa was started in VII Plan and is ongoing.

(c) & (d) Central Assistance (CA) under AIBP is provided to the states for completion of the projects as per guidelines. Subarnarekha barrage project of West Bengal has so far been provided CA of Rs. 13.288 crore under AIBP. During 2004, the State Government proposed to exclude the proposal from AIBP scheme. The project is under execution by the State Government from the State Plan funds. Subarnarekha multipurpose project of Orissa has so far been provided CA of Rs. 1082.442 crore under AIBP.

(e) The Subarnarekha barrage project of West Bengal is targeted to be completed by 2015-16 and Subarnarekha multipurpose project of Orissa is scheduled to be completed by March, 2014.